

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT NO.I

Excise Appeal No.2181 of 2009

(Arising out of Order-in-Original No. 34-AAUYKT-IDA-2008 dated 27/08/2008
passed by Commissioner of Customs, Central Excise & Service Tax, Noida)

Shri Naveen Agarwal Prop,

.....Appellant

VERSUS

**Commissioner of Central Excise &
CGST, Noida**

....Respondent

APPEARANCE:

A letter on record, for the Appellant

Shri Sandeep Kumar, Authorised Representative for the Respondent

**CORAM: HON'BLE MR. P.K. CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)**

DATE OF HEARING : 31 July, 2023
DATE OF DECISION : 31 July, 2023

The appeal is dismissed. For order, see order of date in
Excise Appeal No.2180 of 2009.

**(P.K. CHOUDHARY)
MEMBER (JUDICIAL)**

**(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)**

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